

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.10.2022 (MONDAY)

COURT-IV

## CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 796 of 2019 & I.A. No. 970 & 971 of 2020	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1 & R2 Ruchir Mishra- Interveners

### For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 1230 of 2022 & I.A. No. 3752 of 2022	Directorate of Revenue Intelligence Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	
3.	Comp. App. (AT) No. 155 of 2022 & I.A. No. 3152 of 2022	The Hamlin Trust & Ors. Vs. LSF10 Rose Investments S. A R. I & Ors.	Vijay K Singh Abhijeet Sinha	V P Singh Aditya Jalan Urvashi Misra Raghav Chadha

### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 1029 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Chakan Developers Pvt. Ltd.  <b>With</b>	Saurabh Jain	Srishti Prabhakar Saurabh Ajay Gupta
5.	Comp. App. (AT) (Ins) No. 1030 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd.  <b>With</b>	Saurabh Jain	Srishti Prabhakar
6.	Comp. App. (AT) (Ins) No. 1031 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Abode Developers PVt Ltd.  <b>With</b>	Saurabh Jain	Saurabh Ajay Gupta
7.	Comp. App. (AT) (Ins) No. 1032 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Developers Ltd.  <b>With</b>	Saurabh Jain	Srishti Prabhakar

8.	Comp. App. (AT) (Ins) No. 1033 of 2021	Indiabulls Distribution Services Ltd. Vs. Xrbia Warai Developers Pvt. Ltd.	Saurabh Jain	Saurabh Ajay Gupta
9.	Comp. App. (AT) (Ins) No. 1073 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.  <b>With</b>	Devul Dighe	Rushabh Shah-R2
10.	Comp. App. (AT) (Ins) No. 1074 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	Rushabh Shah-R2 Rajendra Chourasia Faguni Jain-R5
11.	Contempt Case (AT) No. 22 of 2021 in Comp. App. (AT) No. 136 of 2020	Ashish O. Lalpuria Vs. Kumaka Industries Ltd. & Ors.	Gaurav Gadodia	Harshvardhan Bhende-R1 to R3

#### For Hearing

12.	Comp. App. (AT) (Ins) No. 168 of 2020 & I.A. No. 2473, 2624, 2658 & 2659 of 2022	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	Shashank Tandon Apoorv Agarwal
13.	Comp. App. (AT) (Ins) No. 743 of 2020 & I.A. No. 2937 of 2020 & 258, 3473 of 2022	Arvind Garg Liquidator of Carnation Auto India Pvt. Ltd. Vs. Jagdish Khattar & Ors.	Arvind Garg	Mukund Rawat-R1, R2, R3, R7, R11, R13, R14 & R16 Niharika Nagrath-R6 Antony R. Julian-R4, R5 & R10 Satyendra Kr. Rai-R9
14.	Comp. App. (AT) (Ins) No. 655 of 2020 & I.A. No. 3714 of 2022	Gp Capt Atul Jain Vs. Tripathi Hospital Pvt. Ltd.	Atul Jain	Ravi Ranjan Shivani Kher-R1, R2, R3 & R8
15.	Comp. App. (AT) (Ins) No. 747 of 2021 & I.A. No. 1983 & 1984 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.  <b>With</b>	Abhishek Anand	Aditi Sinha Sanjay Kr. Visen-R1 Piyush Singh-R1-3 Harsh Sinha Abhishek Sharma-R4 Asmita Dwivedi-R5-7
16.	Comp. App. (AT) (Ins) No. 748 of 2021 & I.A. No. 2125, 2126, 3016 of 2022	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia Sanjay Kr. Visen	Abhishek Anand Samridh Bindal-R1 Abhishek Sharma-R2 Asmita Dwivedi R-3,4 & 5
17.	Comp. App. (AT) (Ins) No. 1070 of 2021	Sunil Tangri & Anr. Vs. Mrs. Ashu Gupta Resolution Professional Web Tech Packaging (India) Pvt. Ltd.	Rajiv K. Virmani	Vinod Khanna-RP

<b>18.</b>	Comp. App. (AT) (Ins) No. 1080 of 2021	Mr. Namdev Hindurao Patil Vs. Punjab National Bank (International) Ltd.	Aatreya Singh	Mithilesh Kr. Pandey
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**03:00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>19.</b>	Comp. App. (AT) (Ins) No. 482 of 2021 & I.A. No. 1273 & 1274 of 2021 & 605 of 2022  <b>(PH)</b>	Suraksha Asset Reconstruction Ltd. Vs. Abhay Narayan Manudhane, Resolution Professional of Housing Development and Infrastructure Ltd. & Anr.  <b>With</b>	Chitranshul A. Sinha	Shadab S Jan Prerana Wagh-R1 Bharat Sood- Intervenor
<b>20.</b>	Comp. App. (AT) (Ins) No. 660 of 2021 & I.A. No. 1736 of 2021  <b>(PH)</b>	Majestic Consumer Welfare Association Vs. Bank of India & Ors.	P.S.Sudheer Deepayan Mandal	Shadab S Jan Prerana Wagh Nishit Dhruva A.K. Mishra
<b>21.</b>	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	

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**By order of Hon'ble Chairperson**  
-sd/-  
**Registrar**